

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPLICATION (MISC) NO: 85599 & 85620 OF 2023
(on behalf of appellant)

IN

CUSTOMS APPEAL NO: 87704 OF 2016

[Arising out of Order-in-Appeal No. 159 & 160(Panjab Conware)/2016 (JNCH)-
Appeal-I dated 15th September 2016 passed by the Commissioner of Customs,
(Appeals-I), Mumbai -II).]

Mileagae International

D-1 Bharat Nagar, Grant Road, Mumbai – 400007.

... Appellant

versus

Commissioner of Customs (Export)

Nhava Sheva – II, Jawaharlal Nehru Customs House,
Nhava Sheva, Uran, District Raigad,
Maharashtra - 400707

...Respondent

AND

CUSTOMS APPLICATION (MISC) NO: 85600 & 85621 OF 2023
(on behalf of appellant)

IN

CUSTOMS APPEAL NO: 87739 OF 2016

[Arising out of Order-in-Appeal No. 159 & 160(Panjab Conware)/2016 (JNCH)-
Appeal-I dated 15th September 2016 passed by the Commissioner of Customs,
(Appeals-I), Mumbai -II).]

Rajguru Impex (India) Ltd

D-1 Bharat Nagar, Grant Road, Mumbai – 400007

... Appellant

versus

Commissioner of Customs (Export)

Nhava Sheva – II, Jawaharlal Nehru Customs House,
Nhava Sheva, Uran, District Raigad,
Maharashtra - 400707

...Respondent

APPEARANCE:

Shri Lijesh P Sawant, Advocate for the appellant

Shri S K Hatangadi, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO: 87150-87151/2023

DATE OF HEARING: 02/11/2023
DATE OF DECISION: 02/11/2023

PER: CORAM

Learned Counsel submits that appellants would like to withdraw the appeals.

2. Accordingly, appeals dismissed as withdrawn. Miscellaneous applications also disposed off.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)

**/as*